

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 268 of 2003

Jabalpur, this the 27th October, 2004

Hon'ble Mr. M.P.Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Accchelal Jharia
S/o Nanhelal Jharia
Aged about 58 years,
61,Party(C.C.)
Survey of India
Vijay Nagar, Jabalpur
R/o Qr.No.Type-III/151,
Survey of India Colony
Vijay Nagar, Jabalpur

APPLICANT

(By Advocate - Shri S.Paul)

VERSUS

1. Union of India,
through its Secretary
Ministry of Science and Technology
New Delhi.
2. The Surveyor General of India
Hathiwarkala Estate,
Dehradun.
3. The Director,
Central Circle
Survey of India
Vijay Nagar, Survey Colony
Jabalpur.

(By Advocate - Shri P.Shankaran)

O R D E R (ORAL)

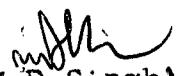
By M.P.Singh, Vice Chairman -

M.A.No.1302/2004 has been filed by the learned counsel for the applicant for incorporating certain amendments.

2. The applicant in this OA has claimed promotion with retrospective effect particularly with reference to his juniors and contemporaries. All the benefits which accrue to the applicant depends on his confirmation from a retrospective date along with his juniors and contemporaries. This O.A. is, therefore, disposed of with a liberty to the applicant to file a fresh OA raising all the available grievances including relating to his confirmation from retrospective effect and other consequential benefits. No costs.

(Madan Mohan)
Judicial Member

rkv.


(M.P.Singh)
Vice Chairman